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SHEILA KAUL): (a) Yes, SHEILA KAUL): (a) Yes, Sir.

(b) and (c) The matter is under examination. However, at present Government have no proposal to conduct a CBI inquiry into the allegations against the Registrar. Jawaharlal Nehru University.

Military base in Diego Garcia

3074. SHRI V. VENKA: SHRI V. GOPALSAMY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the recent statement made in this regard by Paul Berenger revealing Mauritian Government's active help to U.S. Government in maintaining and expanding their bases in the Diego Garcia; and
- (b) if so, what it the Government's official Information in this regard and the Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) Government have no information that Government of Mauritius is helping the U. S. Government in maintaining and expanding the Anglo-U. S. base at Diego Garcia. The 1966 Anglo-U.S. Agreement onGarcia, provides that in the matter of opportunities for employment Diego Garcia, preference will be given to manpower from Seychelles and Mauritius. This decision to engage manpower from Seychelles and Mauritius is unilateral on the part of the Governments of UK and USA. It is learnt that a consortium of two Mauritius firms has been given a contract by Anglo-U.S. authorities for the supply of labour for construction work at Diego Garcia.

Government of India's strong opposition to the existence of the foreign military base at Diego Garcia is wellknown.

Contact between Government officers and officers belonging to foreign missions

3075. SHRI SYED SHAHABUDDIN: SHRI ERA SEZHIYAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government have laid down any guidelines to regulate the official and personal contact between Government officials, on one hand, and the personnel of foreign missions on the other, including the level and the occasions thereof:
- (b) whether it has come to the notice of the Government that junior members of foreign missions have free access to Government officials and senior Government officials and are known to entertain them socially:
- (c) whether it is a fact that Ministries and Departments other than the Ministry of External Affairs neither report their official contacts with foreign diplomats to the MEA nor inform it, nor invite a representative of the Ministry of External Affairs to be present on such occasions;
- (d) whether it is a fact that identity cards issued to foreign diplomates entitle them to enter freely any Government office at any time; and
- (e) whether Government to apply existing regulations more strictly or to tighten them, if necessary, in order to regulate such contacts?

OF EXTERNAL THE MINISTER AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir. There are detailed guidelines on this subject.

(b) No, Sir. No specific instances have come to Government's notice.